



\$~S1 to S13 * IN THE HIGH COURT OF DELHI AT NEW DELHI				
1 +	CONT.CAS(C) 55 SEEMA SAPRA	57/2024		Petitioner
		Through:	Petitioner in Person	l
		versus		
	PRANAV TAYA	L IPS AGMU Through:	JT 2011	Respondent
2 +	CONT.CAS(C) 55	58/2024		
	SEEMA SAPRA			Petitioner
		Through:	Petitioner in Person	l
		versus		
	INSPECTOR SAI	HDEV KUM Through:	AR RANA	Respondent
3 +	CONT.CAS(C) 55	59/2024		
	SEEMA SAPRA			Petitioner
		Through:	Petitioner in Person	l
		versus		

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SUB-INSPECTOR CHETAN RANA

Through:

....Respondent





4 CONT.CAS(C) 560/2024 +SEEMA SAPRA .....Petitioner Through: Petitioner in Person versus MANOJ C. IPS AGMUT 2011 ....Respondent Through: 5 CONT.CAS(C) 561/2024 SEEMA SAPRA .....Petitioner Petitioner in Person Through: versus ADDITIONAL DCP ALOK KUMAR DANIPS 2010 .....Respondent Through: 6 CONT.CAS(C) 720/2024 + SEEMA SAPRA .....Petitioner Petitioner in Person Through: versus **ROHIT MEENA IPS AGMUT 2012** ....Respondent Through: CONT.CAS(C) 721/2024 SEEMA SAPRA .....Petitioner

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Through:

Petitioner in Person





## versus

## DEVESH KUMAR MAHLA IPS AGMUT 2012 .....Respondent Through:

8

+ CONT.CAS(C) 897/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

KANWAL JEET ARORA, AN OFFICER OF DHJS .....Respondent

Through: Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini, Advocates.

9

+ CONT.CAS(C) 1177/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

AMIT KAUSHIK DANIPS 2010 Through:

....Respondent

10

+ W.P.(C) 13604/2023 & CM APPL. 54952/2023, CM APPL. 56683/2023, CM APPL. 56684/2023, CM APPL. 57150/2023, CM APPL. 58182/2023, CM APPL. 59187/2023, CM APPL. 62254/2023, CM APPL. 17491/2024, CM APPL. 18558/2024.

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

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## versus

CP, MR. SANJAY ARORA AND ORS. ....Respondents

Through: Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini, Advocates for R-7. Mr Piyush Beriwal, Advocate.

11

+ W.P.(C) 11618/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

AMIT KAUSHIK DANIPS 2010 AND ORS .....Respondents

Through: Ms Pratima N. Lakra, CGSC with Mr

Chandan Prajapati, Advocates for R-1 Mr Shashank Garg, CGSC with Ms Aradhya Chaturvedi and Ms Avika

Jaini, Advocates for R-9.

12

+ W.P.(C) 5565/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

DELHI HIGH COURT THROUGH THE REGISTRAR GENERAL

....Respondents

Through: Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini. Advocates

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13

+ W.P.(C) 11164/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

USHA RANGNANI IPS AGMUT 2011 AND ORS. .....Respondents

Through:

Mr Shashank Garg, CGSC with Ms Aradhya Chaturvedi and Ms Avika

Jaini, Advocates for R-9.

**CORAM:** 

HON'BLE MR. JUSTICE AMIT BANSAL HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

> ORDER 09.10.2024

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- 1. The Special Bench could not assemble since Amit Bansal, J. is participating in the '2024 WIPO Intellectual Property Judges Forum' and Neena Bansal Krishna, J. is on leave.
- 2. List the above-captioned matters on 16<sup>th</sup> October, 2024.

**BY ORDER** 

(COURT MASTER)

OCTOBER 9, 2024 rt

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